

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/72/2016
NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi
NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. Groutham Kumar Attibau Vijay A.K	Counsel for Respondents	Attibau
2, A.V.S. Rayudu for Gharath Chandran	Counsel for petitioner	A.V.S. Rayudu

ORDER

Counsel for the petitioner present. Proxy representing the counsel on record for respondents present and prayed time for making submissions. Time is extended finally at request. Put up on 19.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)